GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3658
ANSWERED ON:03.09.2012
NATIONAL ACCIDENT RELIEF SERVICE
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Naik Dr. Sanjeev Ganesh;Reddy Shri Modugula Venugopala ;Singh Shri Mahabali;Sule Supriya ;Tagore Shri Manicka

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the ambulances and cranes provided to various States and Non- Governmental Organisations (NGOs) under the National Accident Relief Service Scheme during the last three years and the current year, along with the number of these vehicles and their strategic locations on NHs State-wise;
- (b) the State-wise details of the proposals received by the Union Government from various State Governments in this regard during the said period;
- (c) whether these vehicles have been reported to be misused, if so, the details thereof and the action taken in this regard;
- (d) whether the Government has conducted any survey/audit for optimal utilisation of these ambulances and cranes as well as the funds provided to NGOs engaged in accident relief service scheme;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the funds given to these NGOs and States under the said scheme during the same period?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) Ministry of Road Transport and Highways, has provided 136 cranes to States/UTs and 70 advance Life Support Ambulances to trauma care centers identified under the Ministry of Health and Family Welfare's Scheme 'establishment of an integrated network of Trauma Centers' during the last three years.. The state-wise details are at Annexure I. The deployment and monitoring of these cranes is being done by the respective State Governments/ UTs at strategic places along National Highways. Details of consignees of these cranes and ambulances are at Annexure II
- (b) the State-wise details of the proposals received from various State Governments during the last three years are at Annexure III.
- (c) No Madam.
- (d) to (f) As per the provisions of National Highways Accident Relief Service Scheme (NHARSS), annual performance report of the equipment is required to be submitted through the transport Commissioner/Secretary of the concerned State to the Ministry. Besides, the Ministry has also convened meetings with Police Departments/Transport Departments of States/UTs and NGOs in May 2012 and June 2012 to assess existing arrangements for providing of emergency medical services to road accident victims in each State including deployment of ambulances, cranes and their optimal use. Funds are not provided to NGOs and States under the NHARSS as upgradation of Trauma Care Centres is being done by Ministry of Health and Family Welfare and this Ministry is providing ambulances to these identified trauma care centres.